

Clearance to Vizhinjam Transshipment Terminal

379. SHRI A. VIJAYARAGHAVAN: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the present position of Vizhinjam deep water International Container Transshipment Terminal;

(b) whether Government have given clearance to this scheme; and

(c) if so, the details thereof ?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): (a) to (c) Vizhinjam is Minor port being developed by the Government of Kerala responsibility for development of ports, other than Major Ports, vests with the State Governments concerned, which in this case is Government of Kerala. Government of Kerala has informed that competitive Bids had been invited for the project for development of Deepwater International Container Transshipment Terminal at Vizhinjam. Government of Kerala has accepted the Bid proposal on 25.1.2006. They have sent the proposal for clearances, if any, that may be required from the Government of India. As far as Government of India is concerned, clearance from security angle is required to be given, which is under process.

Launch of GSLV-F02

380. SHRIMATI S.G. INDIRA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the launch of GSLV-F02 ended in failure on 10th July, 2006;

(b) if so, the reasons therefor;

(c) whether the ISRO had constituted any team to probe the failure; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) Yes, Sir.

(b) The exact reasons for failure are under investigation by an expert Failure Analysis Committee (FAC) set up by ISRO.

(c) Yes, Sir.

(d) A Failure Analysis Committee has been set up with experts from ISRO, academia and national research laboratory to ascertain the reasons for failure. The Committee is expected to submit its findings within one month.

Purchase of images

†381. SHRI JAI PARKASH AGGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether American agency Landsat and another agency Spot of France have purchased images and datas taken by remote sensing satellites from Antariksh Corporation, an associate organization of ISRO.

(b) whether Government have made any agreement to avoid the misuse of these pictures during the delivery of these pictures to the foreign agencies;

(c) if so, the details thereof, and

(d) whether foreign agencies are following this agreement?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) Landsat Agency of America or Spot of France have not bought images and data taken through Indian Remote Sensing Satellites of the Antrix Corporation.

Fine paid for non-utilisation of development loan by the country

†382. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI RAM JETHMALANI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state

(a) whether it is a fact that the country has paid a fine of Rs. 406. 28 crores to the leaner institutions as commitment charge as a result of not utilising the loan taken for the construction of many developmental projects in the country during the years 2003-04, 2004-05 and 2005-06;

(b) if so, the facts thereof and to which Ministry these project relate; and

†Original notice of the question was received in Hindi.